

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1351
TO BE ANSWERED ON 28TH JULY, 2015

FOODGRAINS FOR OWS

1351. SHRI N.K. PREMACHANDRAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Government proposes to stop the foodgrain supply to charitable institutions and orphanages through the Public Distribution System;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government proposes to make changes in the Food Security Act to provide sufficient foodgrains to these deprived categories such as orphanages, old age homes etc., which are not presently covered by the Food Security Act, if so, the details thereof; and

(d) the action taken by the Government on the representation from Kerala to provide additional foodgrains for orphanages and charitable institutions?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a): No Madam, there is no such proposal.

(b): Does not arise in view of (a) above.

(c): There is no such proposal.

(d): Government of India has allocated 891.30 tons of rice and 382.02 tons of wheat to State Government of Kerala for Welfare Institution Scheme upto 30.9.2015. Additional foodgrains can be allotted to the State Government on their request at economic cost as per the existing policy subject to availability of foodgrains in Central Pool.